GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3698 ANSWERED ON 12/08/2025

EMPLOYMENT TO SC/ST UNDER MGNREGS

3698. Shri Yogender Chandolia:

Shri Alok Sharma:

Shri Lumbaram Choudhary:

Shri P P Chaudhary:

Shri Anoop Pradhan Valmiki:

Smt. Smita Uday Wagh:

Shri Dineshbhai Makwana:

Shri Bidyut Baran Mahato:

Smt. Mahima Kumari Mewar:

Smt. Himadri Singh:

Shri Parbhubhai Nagarbhai Vasava:

Smt. Kamlesh Jangde:

Ms Kangna Ranaut:

Shri Bibhu Prasad Tarai:

Smt. Aparajita Sarangi:

Shri Godam Nagesh:

Dr. Hemang Joshi:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of Household that completed 100 days of employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years, year, State and district-wise including Shahdol Lok Sabha Constituency of Madhya Pradesh and Jalgaon Lok Sabha Constituency of Maharashtra;
- (b) the number of Scheduled Castes (SC) and Scheduled Tribes (ST) beneficiaries who availed and completed 100 days of employment under the scheme during the said period;
- (c) the percentage share of SC/ST workers in total MGNREGS employment across all States, State and district-wise;
- (d) the measures taken by the Government to ensure greater inclusion and participation of SC/ST households in rural employment schemes; and

(e) whether the Government proposes to revise the current 100 days employment cap under MGNREGS to support vulnerable communities in aspirational districts like Jalgaon and if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.

State/Union Territory(UT)-wise details of households who have completed 100 days of employment under Mahatma Gandhi NREGS in the last five financial years from 2020-21 to 2024-25 are given in Annexure-I.

The details of households who have completed 100 days employment in Shahdol Lok Sabha Constituency of Madhya Pradesh and Jalgaon Lok Sabha Constituency of Maharashtra under Mahatma Gandhi NREGS during the last five financial is given below:

Household who have completed 100 days employment in Shahdol Lok Sabha Constituency of Madhya Pradesh under Mahatma Gandhi NREGS									
District 2024-25 2023-24 2022-23 2021-22 2020-21									
2.50.100					2020 21				
Anuppur	5,095	4,206	3,206	6,491	11,349				
Umaria	1,052	1,260	1,712	2,941	4,921				
Shahdol	1,434	1,616	1,602	4,086	9,574				
Katni	1,244	1,134	1,324	2,898	5,887				

(As per NREGASoft):

Note: Shahdol Lok Sabha Constituency covers the entire Anuppur and Umaria districts and parts of Shahdol and Katni districts

Household who have completed 100 days employment in Jalgaon Constituency of Lok Sabha under Mahatma Gandhi NREGS								
Financial Year	2024-25	2023-24	2022-23	2021-22	2020-21			
Jalgaon Rural	131	151	60	95	148			
Amainer	489	298	366	413	118			
Erandol	238	122	68	87	303			
Chalisgaon	1,219	489	373	442	386			
Pachora	265	326	140	227	172			

District - wise data for financial years 2020-21 to 2024-25 can be accessed via report number R5.1.5 of NREGASoft at the following link, which is available in public domain:

https://nreganarep.nic.in/netnrega/MISreport4.aspx

(b): Details of Scheduled Castes (SC) and Scheduled Tribes (ST) households who have completed 100 days of employment under the scheme during the last five financial years are given below:

Financial Year	Scheduled Castes (SCs) a households who have employment. (Figure in lak	-
	Scheduled Castes (SCs)	Scheduled Tribes (STs)
2024-25	6.78	10.27
2023-24	8.18	9.55
2022-23	6.76	8.13
2021-22	10.89	14.22
2020-21	14.11	17.21

(As per NREGASoft)

(c): State/Union Territory (UT)-wise percentage of SC/ST workers who have availed employment under Mahatma Gandhi NREGS during the last five financial years is given at Annexure-II.

District-wise data for financial years from 2020-21 to 2024-25 can be accessed via report number R5.1.5 of NREGASoft at the following link, which is available in public domain:

https://nreganarep.nic.in/netnrega/MISreport4.aspx

(d): The Government of India is committed to provide adequate employment opportunities to willing eligible rural households including Scheduled Castes (SC) and Scheduled Tribes (ST) under Mahatma Gandhi NREGS as per their demand. During the current financial year 2025-26 (as on 08.08.2025), 99.79% of the eligible rural households who demanded employment under the scheme have been offered work. During the same period, out of the total person days generated under the Mahatma Gandhi NREGS, 17.98% was generated for Scheduled Castes (SC), while 17.42% was generated for Scheduled Tribes (ST).

The Central Government has initiated several measures to generate awareness about the scheme. These include, (i) to initiate

appropriate Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, (ii) to expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha, (iv) Organization of 'Rozgar Diwas'.

The Ministry continues to closely monitor the implementation of the scheme and provides necessary support to States to ensure that all eligible rural households are able to access employment as per their demand under the Mahatma Gandhi NREGS.

(e): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

The Ministry mandates the provision of an additional 50 days of wage employment (beyond the stipulated 100 days) to every Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the Forest Rights Act (FRA), 2006.

In addition to this, there is a provision for providing up to an additional 50 days of wage employment in a financial year in drought/natural calamity-affected notified rural areas. Further, as per Section 3(4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.3698 dated 12.08.2025.

States/UTs-wise details of households who have completed 100 days of employment under Mahatma Gandhi NREGS in the last five financial years from 2020-21 to 2024-25 (Figures are in lakh)

	21 to 2024-25 (Figures are in lakh) Households who have completed 100 days						
SI.		of employment					
No.	States/UTs	2024-25		2022-23		2020-21	
	Andhra Pradesh	5.10	6.87	2.60	4.69	8.63	
2	Arunachal Pradesh	0.18	0.05	0.06	0.07	0.04	
3	Assam	0.24	0.19	0.21	0.52	0.71	
4	Bihar	0.45	0.34	0.40	0.22	0.35	
5	Chhattisgarh	3.34	3.43	3.51	5.56	6.12	
6	Goa	0.00	0.00	0.00	0.00	0.00	
7	Gujarat	0.19	0.23	0.17	0.39	0.17	
8	Haryana	0.02	0.03	0.03	0.11	0.14	
9	Himachal Pradesh	1.11	0.77	0.51	0.81	0.89	
10	Jammu and Kashmir	0.08	0.08	0.10	0.24	0.23	
11	Jharkhand	0.82	1.00	0.74	0.89	1.14	
12	Karnataka	0.40	0.43	0.32	1.76	2.40	
13	Kerala	5.20	5.69	4.50	5.13	4.70	
14	Ladakh	0.01	0.01	0.01	0.01	0.01	
15	Madhya Pradesh	0.72	0.80	0.95	2.05	3.22	
16	Maharashtra	4.13	2.80	1.39	1.74	1.37	
17	Manipur	0.01	0.00	0.00	0.02	0.04	
18	Meghalaya	0.72	0.78	0.67	2.01	1.74	
19	Mizoram	1.57	1.29	0.99	0.67	1.78	
20	Nagaland	0.01	0.00	0.00	0.00	0.00	
21	Odisha	2.01	3.39	4.17	4.58	4.17	
22	Punjab	0.13	0.15	0.14	0.24	0.28	
23	Rajasthan	5.11	5.09	4.54	9.92	12.31	
24	Sikkim	0.04	0.04	0.05	0.05	0.06	
25	Tamil Nadu	1.19	3.97	3.90	2.24	1.79	
26	Telangana	0.93	1.35	0.34	3.29	3.42	
27	Tripura	0.61	0.69	0.50	1.09	1.16	
28	Uttar Pradesh	6.19	5.31	4.95	5.84	7.77	
29	Uttarakhand	0.25	0.15	0.21	0.31	0.48	
30	West Bengal	0.00	0.00	0.02	4.71	6.79	
	Andaman And Nicobar	0.00	0.00	0.00	0.00	0.00	
32	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.00	0.00	
33	Lakshadweep	0.00	0.00	0.00	0.00	0.00	
34	Puducherry	0.00	0.00	0.00	0.00	0.00	
Total 40.73 44.95 35.94 59.14 71.9						71.93	

(As per NREGASoft)

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.3698 dated 12.08.2025.

under Mahatma Gandhi NREGS during the last five financial years.											
SI.	State	FY 2024-25		FY 2023-24		FY 2022-23		FY 2021-22		FY 2020-21	
No.		SCs	STs	SCs	STs	SCs	STs	SCs	STs	SCs	STs
1	Andhra Pradesh	23.3%	10.4%	24.3%	10.3%	24.2%	9.7%	24.4%	9.5%	24.3%	9.5%
2	Arunachal Pradesh	0.0%	94.6%	0.0%	94.2%	0.0%	94.1%	0.0%	94.2%	0.0%	93.9%
3	Assam	5.4%	20.4%		16.7%	4.6%	15.1%	4.5%	16.8%	4.8%	15.7%
4	Bihar	20.2%	2.1%	20.1%	2.0%	16.5%	1.7%	12.6%	1.4%	12.7%	1.2%
5	Chhattisgarh	10.2%	32.2%	10.1%	33.6%	9.7%	34.9%	10.3%	33.8%	10.7%	32.7%
6	Goa	1.7%	45.8%	0.5%	46.4%	0.9%	42.7%	3.6%	37.0%	3.3%	45.5%
7	Gujarat	5.1%	45.2%	5.4%	46.4%	5.2%	44.0%	5.6%	42.3%	5.8%	39.9%
8	Haryana	52.8%	0.0%	53.7%	0.0%	55.5%	0.0%	48.4%	0.0%	46.0%	0.0%
9	Himachal Pradesh	26.4%	6.3%	26.6%	6.3%	26.4%	6.9%	26.2%	6.5%	26.2%	7.3%
10	Jammu & Kashmir	3.7%	12.3%	4.0%	11.4%	4.2%	12.1%	4.6%	12.9%	4.6%	12.6%
11	Jharkhand	9.5%	23.4%	9.5%	24.9%	10.5%	24.8%	10.1%	24.7%	9.9%	26.0%
12	Karnataka	18.0%	12.1%	17.9%	11.7%	17.9%	11.5%	17.4%	10.4%	18.0%	10.4%
13	Kerala	17.3%	6.4%	17.9%	6.3%	18.1%	6.0%	17.4%	5.6%	17.2%	5.4%
14	Ladakh	0.0%	100%	0.0%	100.0%	0.0%	100.0%	0.0%	100.0%	0.0%	100.0%
15	Madhya Pradesh	12.9%	36.5%	13.0%	35.1%	13.8%	33.9%	13.0%	35.1%	13.3%	35.5%
16	Maharashtra	6.6%	16.3%	7.8%	17.1%	8.4%	18.7%	8.6%	20.5%	8.8%	25.3%
17	Manipur	2.8%	39.1%	2.7%	43.1%	2.5%	54.5%	2.7%	42.3%	2.8%	41.8%
18	Meghalaya	0.7%	89.5%	0.7%	90.9%	0.5%	93.7%	0.6%	92.6%	0.6%	92.3%
19	Mizoram	0.0%	99.0%	0.0%	99.1%	0.0%	99.1%	0.0%	99.2%	0.0%	99.2%
20	Nagaland	0.0%	99.2%	0.0%	98.7%	0.0%	98.9%	0.0%	98.0%	0.0%	95.6%
21	Odisha	14.4%	35.5%	15.0%	31.7%	14.6%	32.7%	14.3%	32.8%	14.7%	32.8%
22	Punjab	73.0%	0.0%	73.1%	0.0%	72.8%	0.0%	69.1%	0.1%	67.4%	0.1%
23	Rajasthan	20.6%	24.2%	20.4%	23.4%	20.8%	23.7%	20.4%	23.1%	20.7%	22.8%
	Sikkim	5.1%	40.5%	5.1%	40.8%	5.1%	41.0%	5.1%	41.9%	5.2%	42.0%
25	Tamil Nadu	27.7%	1.6%	28.2%	1.6%	29.0%	1.6%	29.6%	1.6%	30.2%	1.6%
26	Telangana	20.5%	21.1%	20.9%	21.1%	21.0%	20.7%	21.5%	20.4%	21.8%	20.2%
27	Tripura	15.8%	46.5%	16.3%	45.4%	16.6%	45.1%	16.5%	44.4%	16.7%	44.0%
	Uttar Pradesh	30.7%	1.0%	30.7%	1.0%	32.8%	1.1%	31.7%	1.2%	31.9%	1.1%
29	Uttarakhand	16.3%		17.2%	3.9%	17.3%	3.4%	17.0%	3.5%	16.7%	3.6%
	West Bengal			11.1%	4.6%	24.1%	8.5%	27.6%	8.2%	29.2%	8.4%
31	Andaman & Nicobar	0.0%	5.9%	0.0%	5.3%	0.0%	11.0%	0.0%	6.8%	0.0%	5.5%
32	Dadra and Nagar Haveli and Daman and Diu	0.3%	96.8%	0.0%	96.2%						
33	Lakshadweep			0.0%	100.0%	0.0%	100.0%	0.0%	100.0%	0.0%	98.7%
34	Puducherry	28.7%	0.3%	29.0%	0.3%	29.5%	0.2%	29.8%	0.2%	31.5%	0.2%
	Total	18.9%	17.7%	19.2%	18.0%	19.3%	18.1%	19.5%	17.5%	20.2%	17.5%

(As per NREGASoft)
